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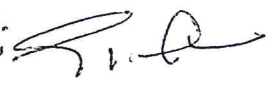
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/62/(IB)/2017
NAME OF THE PETITIONER(S) : VIJAYA R VAKHARIA
NAME OF THE RESPONDENT(S) : RAYALA CORPORATION PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	M. ROUSHAN AISA	PETITIONER	
②	George Changan CP/62(1B)2017	Respondent	

ORDER

Counsels for both the parties are present. Counsel for the Respondent has submitted the arguments in part and to complete the same prayed for time. At request, time is enlarged. Put up on 21.08.2018 at 10.30 A.M.

scf
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk